

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SHREE BALADEVJEW INFRASTRUCTURE PRIVATE LIMITED OPERATING IN REAL ESTATE DEVELOPMENT AT CUTTACK, ODISHA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	SHREE BALADEVJEW INFRASTRUCTURE PRIVATE LIMITED CIN: U70101OR2010PTC011857 PAN: AAQCS1088D
2	Address of the registered office	Badakeshar Pur Manguli, Cuttack, Odisha, Pin - 754025
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	1. Plot No. 67,68,69 Khata No. 251/32 corresponding to Khata No 251/46 & Khata No 120, Mouza Badkesharpur, Thana Tangi, Dist. Cuttack, Odisha 2. Khata No. 350/40, Chaka no 57, Plot No 285, corresponding to Khata no.349/278, Plot No 285, Area Ac.0.745 decimals at Mouza - Andeisahi, Tahasil - Salepur, District - Cuttack, Boundary: N - Gochar land, S - Dhaneswar Behera, E : Sukata Mohanty, W: Danda.
5	Installed capacity of main products/ services	Residential real estate project envisaged to comprise of 128 numbers of 2 BHK flats of 925 square feet each (incomplete)
6	Quantity and value of main products/ services sold in last financial year	Only Agreement of sale entered for some flats and the project is incomplete.
7	Number of employees/ workmen	Employees - 0
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	Can be sought by emailing to the Resolution Professional at ibc.baladev@gmail.com/ slahiri0207@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by emailing to the Resolution Professional at ibc.baladev@gmail.com/ slahiri0207@gmail.com

10	Last date for receipt of expression of interest	17 th July 2026
11	Date of issue of provisional list of prospective resolution applicants	27 th July 2026
12	Last date for submission of objections to provisional list	01 st August 2026
13	Date of issue of final list of prospective resolution applicants	11 th August 2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11 th August 2026
15	Last date for submission of resolution plans	10 th September 2026
16	Process email id to submit Expression of Interest	ibc.baladev@gmail.com
17	Details of the corporate debtor's registration status as MSME	UDYAM-OD-07-0123677 Date of classification 27/04/2026


Soumitra Lahiri
INSOLVENCY PROFESSIONAL
REGN. NO.: 130/1/A-001/IP-P00734/2017-18/11232

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 For, **Shree Baladevjew Infrastructure Private Limited**
 Date: 2nd July 2026
 Place: Kolkata